

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

C.P. (IB)/113(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: RELIANCE COMMERCIAL FINANCE
 LIMITED V/s THWINK BIG CONTENT
 PRIVATE LIMITED

Section 7 OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Mr. Siddha Pamecha, Ld. Counsel for the Financial Creditor present. Mr. Joshua D Souza, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Corporate Debtor informs that reply has been served upon the Financial Creditor, however, the same could not be uploaded on the DMS portal. Ld. Counsel further submits that they have already moved a precipe before the Registry of this Tribunal to resolve the issue.
3. The Registry is directed to accept the hard copy of the Reply.
4. List this matter for further consideration on 07.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)